

Under the Programme of DWCR, the allocation is made in terms of number of groups to be formed. For 1988-89, a total of 480 groups have been allocated to Madhya Pradesh. For each group, a sum of Rs.5,100 is released as Central share and Rs.5,000 as UNICEF share.

### Evaluation of Iron Ore Mines of Goa

10085. SHRI SHANTARAM NAIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the prospects of iron ore mines in Goa have been evaluated;

(b) if so, the details thereof; and

(c) the steps being taken for their exploitation?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) and (b). Yes, Sir. Reserves of iron ore in Goa have been evaluated and are estimated at about 988 million tonnes. Out of this, around 617 million tonnes is ore of good grade.

(c) Iron ore resources in Goa are already being exploited, and all the ore is being exported. Production during the last 3 years was as under:—

1985	...	13.6 million tonnes
1986	...	15.9 million tonnes
1987	...	12.2 million tonnes

### Transfer of Flats of Deceased Allottees

10086. SHRIMATI USHA THAKKAR: Will the Minister of URBAN DEVELOP-

MENT be pleased to refer to the reply given on 21st March 1988 to Unstarred Question No.3974 regarding transfer of flats of deceased allottees and state:

(a) the number of cases of MIG flats of the Delhi Development Authority in South Delhi where the deceased allottees had filed nomination papers but their transfer has not effected so far; and

(b) the time by which the transfer cases are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 10

(b) The cases could not be finalised earlier for want of policy decision which has been taken by DDA recently. The cases will be finalised now as early as possible, if the documents produced by the concerned parties are in order.

### Import of Edible Oil

10087. SHRI SYED SHAHABUDDIN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total quantity of edible oil imported during 1987-88;

(b) the break-up by oil seed; and

(c) the comparative FOB price of each variety of edible oil imported during the year?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L.BAITHA): (a) and (b). A total quantity of about 19 lakh tonnes of edible oils have been imported during financial year 1987-88. The oilwise import is as follows:

<i>Name of oil</i>	<i>Quantity imported (in lakh tonnes)</i>
Soyabean oil	4.30
Rapeased oil	3.23
Palm oils	11.45

(c) The STC imports edible oils on CIF basis.

### **Vacant Land in Madipur**

10088. SHRI DHARAM PAL SINGH MALIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the vacant land opposite to Higher Secondary School Madipur, New Delhi is earmarked for construction of self-Finance Scheme flats;

(b) whether this land was previously Proposed to be utilised for construction of 1308 Janta Houses and before 1982 the same land was earmarked for J.J.R.Schemes;

(c) whether some business premises were allotted by DDA under the previous schemes and the same have not been earmarked in the present scheme; if so, the reasons thereof; and

(d) whether Government propose to earmark the same sites before implementation of the present scheme?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): Yes, Sir only Partly.

(b) Originally the Scheme was for 1308 Janta Houses only, but at different stages, various blocks were converted into Janta, LIG, SFS as per the requirements arising

from time to time.

(c) and (d). There was a provision for two convenient shopping centres and other community facilities in this area. One out of the two was transferred to Slum Wing for development and construction, according to requirements. Slum Wing, D.D.A. has started construction of Slum Rehousing Tenements on the land area made available by DDA (Main), in the pocket adjoining the D.S.I.D.C. work Centre and adjacent to 3 storied LIG Tenements of DDA (Main). The Convenient Shopping earmarked for LIG Pockets has also been planned for 5 shops of 3m x 4m and 2.5m x 4m size. The open platforms for informal trading have also been provided. The existing coal depot at the site of shopping Centre has been retained in the proposed Convenient Shopping Complex. The Slum Flats are under construction whereas the Shopping Centre is at the estimating stage.

### **Glazing of Balconies and Varandas in Government Quarters**

10089. SHRI BANWARI LAL BAIRWA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether balconies and back varandas of type-D quarters in Pandara Road, New Delhi are glazed on request made to junior engineers of the concerned service centre;

(b) whether this facility is also available for Type-D quarters in other Government localities;

(c) if not, the reasons therefor; and

(d) the steps taken or proposed to be taken to provide the same facilities in all Type-D quarters?

THE MINISTER OF URBAN DEVELOPMENT